

Corporation Limited, New Delhi, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-10324/76 for (i) and (ii)]

Draft Orders of the Ministry of Law, Justice and Company Affairs (Department of Company affairs).

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): Sir, I beg to lay on the Table, under sub-section (6) of section 81 of the Companies Act, 1956, a copy each (in English and Hindi) of the following Draft Orders of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs) proposed to be issued under sub-section (4) of section 81 of the said Act:—

(i) Draft Order No. 33/7/76-CL. III, in respect of M/s. Jessop and Company Limited.

(ii) Draft Order No. 33/61/75-CL. III, in respect of M/s. Hindustan Photo Films Manufacturing Company Limited.

[Placed in Library. See No. LT-10312/76 for (i) and (ii)]

Ministry of Finance (Department of Revenue and Insurance) Notification and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): Sir, I beg to lay on the Table, under section 159 of the Customs Act, 1962, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification G.S.R. No. 62 (E), dated the 2nd February, 1976 together with an explanatory memorandum thereon.

[Placed in Library See No. LT-10323/76]

I. Annual Administration Report (1972-73) of the Delhi Transport Corporation and related papers.

II. Annual Accounts (1971-72) of the Delhi Transport Corporation and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Annual Administration Report of the Delhi Transport Corporation for the year 1972-73, under sub-section (3) of section 35 of the Road Transport Corporation Act, 1950, together with a statement (in English and Hindi) giving reasons for the delay in laying the Report.

[Placed in Library. See No. LT-10315/76].

II. A copy (in English and Hindi) of the Annual Accounts of the Delhi Transport Corporation for the year 1971-72 and the Audit Report thereon, under sub-section (4) of section 33 of the Road Transport Corporation Act, 1950, together with a statement (in English and Hindi) giving reasons for the delay in laying the documents.
[Placed in Library. See No. LT-10315/76]

REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI N. K. BHATT (Madhya Pradesh): Sir, I beg to present the Nineteenth Report of the Committee on Subordinate Legislation.

LEAVE OF ABSENCE TO SHRI MAHADEO PRASAD VARMA

MR. CHAIRMAN: I have to inform Members that a letter dated the 28th January, 1976, has been received from Shri Mahadeo Prasad Varma to the effect that leave of absence from attending the 94th Session of the House may be granted to him on account of his detention.